

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:467  
ANSWERED ON:26.11.2012  
DISABLED FRIENDLY STATES  
Choudhry Smt. Shruti

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether some State Governments are making efforts to make their States disabled-friendly; and
- (b) if so, the details thereof and the present status of each State in this regard?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) to (b) 31 States and Union Territories have amended their Building Bye-laws or have issued instructions to make the public places accessible to persons with disabilities. 04 states are in the process of amending their building bye-laws. The detail is at Annexure-I.